



Central Administrative Tribunal

Jammu Bench, Jammu

Hearing through video conferencing

OA No. 062/626/2020

This the 24th day of September, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Ishrat Rasool (age 33 yrs.) S/o Gh. Rasool, R/o Botshah Mohalla Lalbazar Srinagar.

.....Applicant

(Advocate: Mr. Bhat Fayaz Ahmad)

Versus

1. Union Territory of J&K through Commissioner, Secretary to Govt. Health and Medical Education Department, Civil Sectt: Srinagar/Jammu.
2. Director Health Services Kashmir, Srinagar.

.....Respondents

(Advocate: Mr. Sudesh Magotra)

O R D E R

Delivered by Hon'ble Mr. Anand Mathur, Member (A),

Heard Mr. Bhat Fayaz Ahmad, learned counsel for the applicants and Mr. Sudesh Magotra, learned counsel for the respondents.

1. Learned counsel for the applicant requested for giving a suitable direction to the respondents to consider the case for promotion to the applicant.
2. In view of limited prayer made by learned counsel for the applicant, we direct the respondents to consider the case for promotion of the applicant in accordance with the rules within a period of four weeks from the date of receipt of a certified copy of this order.
3. Accordingly, the O.A. is disposed of. No order as to costs.
4. It is made clear that we have not expressed any opinion on the merits of the case.

**(Mr. Anand Mathur)
Member(A)**

**(Rakesh Sagar Jain)
Member (J)**

Manish/-